

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 78 of 2013**

**Dated : 4<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Power Generating Company Ltd. .... Appellant(s)**  
**Versus**  
**Madhya Pradesh Electricity Regulatory**  
**Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1**

**ORDER**

The learned counsel for the Commission has filed the reply.

Post the matter for hearing on **06.08.2013**. In the meantime,  
Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

Ts/vs

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**